

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.1117
ANSWERED ON 12.12.2023

GOVERNMENT SCHEMES AND TARGETS

1117 SHRI PARIMAL NATHWANI:

Will the Minister of **POWER** be pleased to state:

- (a) the details of the schemes launched by the Ministry since the year 2018 till date along with details of the targets set and achievements made under each of the said schemes;
- (b) the details of the proposals received from various States along with the proposals approved by Government under the schemes, State-wise;
- (c) the details of the funds allocated and utilized for implementation of various schemes during each of the last three years and current year, scheme-wise and State-wise; and
- (d) whether Government has set any time-limit for completing the pending schemes and if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : Due to the COVID-19 pandemic and the lockdown, liquidity problems traversed upstream in the power sector value chain due to inability of DISCOMs to pay Generation and transmission companies for the electricity purchased and transmitted. To tide over the liquidity crisis in the power sector, GoI announced Liquidity Infusion Scheme in May, 2020, as a part of the Aatma Nirbhar Bharat Abhiyan to help DISCOMs to pay outstanding dues to CPSU GENCOs and TRANSCO; Renewable Generators, and Independent Power Producers, as existing on 30.06.2020. Under the scheme, REC and PFC provided long term concessional transition financing to the Distribution Utilities against an unconditional and irrevocable State Government Guarantee. Sanctioned loan under the scheme was disbursed in 2 Tranches (50% each). As on date, total loan disbursed under the Scheme is Rs. 1,12,456 Cr. for 16 States. State-wise details at **Annexure-I**.

Further, Government of India, in order to bring about financial discipline in the distribution sector and also to strengthen the distribution infrastructure for providing uninterrupted power supply to the consumers, launched a reform-based result oriented scheme of Revamped Distribution Sector Scheme (RDSS) on 30.06.2021 with an outlay of Rs. 3,03,758 crores and Gross Budgetary Support (GBS) of Rs. 97,631 crores over a period of five years from Financial Year (FY) 2021-22 to FY 2025-26. The scheme is applicable to all State owned Discoms and State/UT Power Departments. Till today, with continuous engagement with the stakeholders, action plan and DPR for 30 States/ UTs have been approved by the Government.

Till today, DPRs having total outlay of Rs. 1,21,778 Crores have been approved for Loss Reduction (LR) works and Rs.1,30,474 Cr have been approved for smart metering works. State-wise details at **Annexure-II**.

About 19.79 crores pre-paid consumers smart meters are planned to be deployed across States. These States/UTs also plan to deploy around 52 Lakh Distribution Transformer (DT) smart meters and 1.88 Lakh feeder smart meters under RDSS. State-wise details placed at **Annexure-III**. The feeder and DT smart metering would help in the automatic and accurate energy accounting for the purpose of identifying high loss areas.

Out of total sanction cost under RDSS, Rs. 5,897.22 crores have been released since the launch of the scheme upto 06-12-2023 as per the scheme guidelines. State/UT wise, year wise details are enclosed as **Annexure-IV**.

(d) : The scheme will continue upto FY 2025-26. The target of the scheme is to reduce the AT&C losses to pan-India levels of 12-15% and eliminate the ACS-ARR gaps by 2024-25. This would help in bring financial viability of the DISCOMs and improve the power sector as a whole. The reform measures taken under RDSS along with the other initiatives of this Ministry, has resulted the AT&C losses of DISCOMs coming down from 22.32% in FY2021 to 16.44% in FY2022. Further, the reduction in AT&C losses have resulted in reduction in the Gap between ACS and ARR which has declined from Rs. 0.69/kWh in FY2021 to Rs. 0.15/kWh in FY2022.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1117 ANSWERED IN THE RAJYA SABHA ON 12.12.2023

States. State-wise details loan disbursed under the Scheme:

Sl. No.	State	Discom	Loan Sanctioned (Rs. Cr.)			Loan Disbursed (Rs. Cr.)		
			REC	PFC	Total	REC	PFC	Total
1	Andhra Pradesh	APSPDCL & APEPDCL	4185	4185	8370	4154	4154	8308
2	Telangana	TSNPDCL & TSSPDCL	6326	6326	12652	6274	6302	12576
3	Punjab	PSPCL	2000	2000	4000	500	500	1000
4	Uttar Pradesh	UPPCL	16962	16962	33924	16420	16420	32840
5	Rajasthan	AVVNL, JVVNL & JdVVNL	5783	5783	11566	5783	5783	11566
6	West Bengal	WBSEDCL	510	510	1020	470	470	940
7	Manipur	MSPDCL	56	56	112	56	56	112
8	Karnataka	GESCOM, HESCOM, CESC & BESCOM	3623	3623	7246	0	0	0
9	Jammu & Kashmir	JKPDCL	2790	8234	11024	2790	7532	10322
10	Puducherry	Energy Dept.	150	0	150	25	0	25
11	Meghalaya	MePDCL	673	673	1346	551	551	1102
12	Maharashtra	MSEDCL	7155	0	7155	2500	0	2500
13	Uttarakhand	UPCL	400	400	800	400	200	600
14	Bihar	NBPDCL & SBPDCL	1753	1750	3503	1748	1744	3492
15	Tamil Nadu	TANGEDCO	17830	12400	30230	17060	9737	26797
16	Himachal Pradesh	HPSEBL	138	138	276	138	138	276
TOTAL			70,334	63,040	1,33,374	58,869	53,587	1,12,456

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1117 ANSWERED IN THE RAJYA SABHA ON 12.12.2023

State/UT wise details of sanctioned fund under RDSS

States/UTs	Sanctioned cost of metering (Rs. Cr.)	Sanctioned LR cost (Rs. Cr.)	Sanctioned total Outlay (Rs. Cr.)	Sanctioned GBS of Metering Works (Rs. Cr.)	Sanctioned GBS of Infrastructure (Rs. Cr.)	Sanctioned total GBS (Rs Cr.)
Andaman & Nicobar Islands	54	462	516	12	416	428
Andhra Pradesh	4,128	9,293	13,421	815	5,576	6,391
Arunachal Pradesh	184	923	1,107	54	831	885
Assam	4,050	2,609	6,659	1,052	2,348	3,400
Bihar	2,021	7,081	9,102	412	4,249	4,661
Chhattisgarh	4,105	3,598	7,703	804	2,159	2,963
Delhi	13	324	337	2	194	196
Goa	469	247	716	95	148	243
Gujarat	10,642	6,021	16,663	1,885	3,613	5,497
Haryana	0	3,158	3,158	0	1,895	1,895
Himachal Pradesh	1,788	2,281	4,069	466	2,053	2,519
Jammu & Kashmir	1,064	4,636	5,699	272	4,172	4,444
Jharkhand	858	3,262	4,120	191	1,957	2,148
Kerala	8,231	2,347	10,578	1,413	1,408	2,821
Ladakh	0	876	876	0	788	788
Madhya Pradesh	8,769	9,403	18,172	1,482	5,642	7,124
Maharashtra	15,215	14,158	29,373	2,840	8,495	11,334
Manipur	121	401	522	38	361	399
Meghalaya	310	796	1,106	86	717	803
Mizoram	182	237	419	61	214	275
Nagaland	208	391	599	60	352	412
Puducherry	251	84	335	56	51	107
Punjab	5,769	3,873	9,642	960	2,324	3,284
Rajasthan	9,715	9,371	19,086	1,686	5,623	7,309
Sikkim	97	398	495	30	358	388
Tamil Nadu	19,235	9,066	28,302	3,398	5,440	8,838
Tripura	319	485	803	80	436	517
Uttar Pradesh	18,956	17,090	36,046	3,501	10,254	13,754
Uttarakhand	1,051	1,683	2,734	297	1,515	1,812
West Bengal	12,670	7,223	19,893	2,089	4,334	6,423
Grand Total	130,474	121,778	252,252	24,139	77,920	102,059

*LR-Loss reduction Infrastructure strengthening works

**GBS-Gross Budgetary Support

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1117 ANSWERED IN THE RAJYA SABHA ON 12.12.2023

State/UT wise details of sanctioned number of Smart Meters:

States/UTs	Sanctioned Qty (Nos.)					
	Consumer Meters (Nos.)			DT Meters (Nos)	Feeder Meters (Nos)	Total Meters (Nos.)
	Phase-I	Phase-II	Total (Nos.)			
1	4A	4B	4=4A+4B	5	6	7=4+5+6
Andaman & Nicobar	66,858	16,715	83,573	1,148	114	84,835
Andhra	42,06,266	14,02,580	56,08,846	2,93,140	17,358	59,19,344
Arunachal Pradesh	2,29,956	57,490	2,87,446	10,116	688	2,98,250
Assam	19,44,191	44,20,607	63,64,798	77,547	2,782	64,45,127
Bihar	23,50,000	-	23,50,000	2,50,726	6,427	26,07,153
Chhattisgarh	40,38,537	19,23,578	59,62,115	2,10,644	6,720	61,79,479
Delhi	-	-	-	766	2,755	3,521
Haryana	-	-	-	-	-	-
Himachal Pradesh	8,45,427	19,55,518	28,00,945	39,012	1,951	28,41,908
Goa	5,18,812	2,22,348	7,41,160	8,369	827	7,50,356
Gujarat	60,09,315	1,04,72,556	1,64,81,871	3,00,487	5,229	1,67,87,587
Jammu & Kashmir	4,24,998	9,82,047	14,07,045	88,037	2,608	14,97,690
Jharkhand	13,41,306	-	13,41,306	19,512	1,226	13,62,044
Kerala	36,62,664	96,26,697	1,32,89,361	87,615	6,025	1,33,83,001
Ladakh	-	-	-	-	-	-
Manipur	50,952	1,03,448	1,54,400	11,451	357	1,66,208
Madhya Pradesh	33,78,009	96,02,093	1,29,80,102	4,06,503	8,411	1,33,95,016
Maharashtra	1,23,03,123	1,12,61,624	2,35,64,747	4,10,905	29,214	2,40,04,866
Meghalaya	2,30,002	2,29,998	4,60,000	11,419	1,324	4,72,743
Mizoram	2,89,383	-	2,89,383	2,300	398	2,92,081
Nagaland	1,80,407	1,36,803	3,17,210	6,276	392	3,23,878
Puducherry	4,03,767	-	4,03,767	3,105	180	4,07,052
Punjab	18,84,998	68,99,809	87,84,807	1,84,044	12,563	89,81,414
Rajasthan	47,20,065	95,54,891	1,42,74,956	4,34,608	27,128	1,47,36,692
Sikkim	1,20,505	24,175	1,44,680	3,229	633	1,48,542
Tamil Nadu	1,06,84,595	1,93,15,405	3,00,00,000	4,72,500	18,274	3,04,90,774
Tripura	1,36,872	4,10,617	5,47,489	14,908	473	5,62,870
Uttar Pradesh	1,41,42,793	1,28,36,263	2,69,79,056	15,26,801	20,874	2,85,26,731
West Bengal	37,17,969	1,70,00,000	2,07,17,969	3,05,419	11,874	2,10,35,262
Uttarakhand	8,45,058	7,39,147	15,84,205	38,016	1,686	16,23,907
All India	7,87,26,828	11,91,94,409	19,79,21,237	52,18,603	1,88,491	20,33,28,331

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 1117 ANSWERED IN THE RAJYA SABHA ON 12.12.2023

State/UT wise details of fund released in last two years and current year:

States/UTs	DISCOM	FY 2021-22	FY 2022-23			FY 2023-24		Cumulative Fund released FY21-22, FY 22-23 and FY 23-24
		Fund released	Fund released	Fund utilized	Total Lapsed on 31.03.2023	Fund released	Fund utilized 2023-24 till date	
Andaman & Nicobar		0.00	0.00	0.00	0.00	20.48	0.00	20.48
Andhra Pradesh	APSPDCL	152.53	0.00	-0.14	0.14	129.71	281.60	282.10
	APCPDCL	44.29	0.00	0.00	0.00	37.33	81.62	81.62
	APEPDCL	77.37	0.00	-24.08	24.08	52.71	88.39	106.00
Arunachal Pradesh	Arunachal PD	0.00	0.00	0.00	0.00	35.47	0.00	35.47
Assam	APDCL	0.00	118.60	10.39	108.21	259.79	243.94	270.18
Bihar	NBPDCL	0.00	100.49	2.96	97.53	195.05	159.71	198.02
	SBPDCL	0.00	114.30	1.47	112.83	224.60	190.42	226.06
Chandigarh		0.00	0.00	0.00	0.00	0.00	0.00	0.00
Chhattisgarh	CSPDCL	0.00	106.33	68.68	37.65	143.98	114.95	212.66
Dadra & Nagar Haveli & Daman & Diu		0.00	0.00	0.00	0.00	0.00	0.00	0.00
Delhi	NDMC	0.00	0.00	0.00	0.00	9.57	0.00	9.57
Goa	GED	0.00	7.30	0.00	7.30	7.30		7.30
Gujarat	UGVCL	37.32	0.00	-37.32	37.32	64.89	54.36	64.89
	MGVCL	49.10	0.00	-38.20	38.20	87.94	55.22	98.84
	PGVCL	47.03	0.00	-47.03	47.03	54.55	28.68	54.55
	DGVCL	44.53	0.00	-44.53	44.53	89.69	86.01	89.69
Haryana	DHBVNL	0.00	47.53	0.20	47.33	47.33	0.20	47.53
	UHBVNL	0.00	45.83	0.19	45.64	45.64	0.54	45.83
Himachal Pradesh	HPSEBL	84.81	0.00	-84.37	84.37	86.29	3.18	86.73
Jammu & Kashmir	JPDCL	0.00	104.19	51.25	52.94	153.61	144.78	204.86
	KPDCL	0.00	108.20	16.16	92.04	195.62	150.55	211.78
Jharkhand	JBVNL	0.00	96.42	0.00	96.42	98.01	0.00	98.01
Karnataka		0.00	0.00	0.00	0.00	0.00		0.00
Kerala	KSEBL	0.00	67.07	0.47	66.60	67.68	2.88	68.15
	TCED	0.00	2.29	0.00	2.29	2.36	0.00	2.36
Ladakh	Ladakh PD	0.00	0.00	0.00	0.00	62.76	62.76	62.76
Lakshadweep		0.00	0.00	0.00	0.00	0.00	0.00	0.00
Madhya Pradesh	MPPoKVVCL (East)	0.00	104.12	90.73	13.39	118.57	147.90	209.30
	MPPaKVVCL (West)	0.00	76.04	61.80	14.24	91.15	151.89	152.95
	MPMKVVCL (Central)	0.00	97.77	26.29	71.48	170.10	196.35	196.39
Maharashtra	MSEDCL	0.00	394.48	0.00	394.48	395.97	266.07	395.97
	BEST	0.00	29.19	29.19	0.00	29.19	29.19	58.38

Manipur	MSPDCL	0.00	17.78	16.61	1.17	19.54	0.00	36.15
Meghalaya	MePDCL	0.00	35.31	0.00	35.31	35.31	27.29	35.31
Mizoram	P&E Dept. Mizoram	0.00	10.93	0.41	10.52	22.26	10.30	22.67
Nagaland		0.00	0.00	0.00	0.00	17.96	0.00	17.96
Odisha		0.00	0.00	0.00	0.00	0.00	0.00	0.00
Puducherry	PED	0.00	2.49	0.00	2.49	2.49	0.00	2.49
Punjab	PSPCL	0.00	114.48	0.00	114.48	114.95	0.14	114.95
Rajasthan	AVVNL	0.00	68.80	0.00	68.80	71.24	27.92	71.24
	JdVVNL	0.00	96.92	0.00	96.92	194.49	92.63	194.49
	JVVNL	0.00	97.71	0.00	97.71	196.13	89.39	196.13
Sikkim	Sikkim PD	0.00	0.00	0.00	0.00	12.09	0.00	12.09
Tamil Nadu	TANGEDC O	0.00	267.97	0.00	267.97	267.97	0.00	267.97
Telangana		0.00	0.00	0.00	0.00	0.00	0.00	0.00
Tripura	TSECL	0.00	21.48	16.57	4.91	27.01	12.74	43.58
Uttar Pradesh	MVVNL	93.03	34.88	34.57	0.32	125.28	32.80	252.87
	DVVNL	29.24	86.00	86.00	0.00	113.14	90.75	228.39
	PsVVNL	0.00	104.00	59.28	44.72	146.81	97.10	206.09
	PuVVNL	136.31	2.36	-19.29	21.65	157.97	96.48	274.99
	KESCO	18.45	0.48	0.48	0.00	18.45	0.10	37.38
Uttarakhand	UPCL	0.00	64.17	3.18	60.99	63.21	10.04	66.39
West Bengal	WBSEDCL	0.00	213.48	0.00	213.48	217.67	0.39	217.67
Total		814.00	2859.40	281.907	2577.49	4801.31	3129.26	5897.22
